

Machinery of Wage Boards

*493. **Shri K. Ramani:**
Shri Umanath:
Shri Mohammad Ismail:

Will the Minister of Labour and Rehabilitation be pleased to state:

(a) the progress made by the Committee to study the working of the machinery of Wage Boards;

(b) whether the Committee has issued any questionnaire; and

(c) when the report of the Committee is likely to be finalised?

The Minister of State in the Ministry of Labour, Employment and Rehabilitation (Shri L. N. Mishra): (a) A Committee for this purpose constituted by the National Commission on Labour has commenced its work and held its first meeting.

(b) No, Sir.

(c) The committee is expected to submit its report for the consideration of the Commission by the end of October 1967.

Pay Scales for College Teachers

*494. **Shri Sradhakar Supakar:**
Shri N. R. Laskar:

Will the Minister of Education be pleased to state:

(a) whether the scale of pay recommended by the Education Commission for junior lecturers is less than the minimum scale of pay for College teachers prescribed by the University Grants Commission; and

(b) whether with the same qualifications and teaching experience, lecturers are paid at different rates in Universities or in Government colleges and in private colleges?

The Minister of Education (Dr. Triguna Sen): (a) No, Sir. Both have recommended the same scale of pay.

(b) Yes, Sir. However, the revised salary-scales, if implemented by all the States, will bring about as near-uniformity as possible in the present circumstances.

Study Teams of Administrative Reforms Commission

*495. **Shri P. K. Deo:**
Shri G. C. Nalk:
Shri K. P. Singh Deo:
Shri A. Dipa:

Will the Minister of Home Affairs be pleased to state:

(a) whether the various study teams of the Administrative Reforms Commission have submitted their interim reports to the Commission; and

(b) if so, the action taken to implement the recommendations made by the Study Teams?

The Minister of State in the Ministry of Home Affairs (Shri Vidya Charan Shukla): (a) The following reports have been submitted by the various study teams to the Administrative Reforms Commission:

- (i) Problems of Redress of Citizens' Grievances.
- (ii) Relations between the Press and Administration.
- (iii) Interim report on the Machinery of Government of India.
- (iv) District Administration.
- (v) Interim Report on the Machinery for planning.
- (vi) Administrative Tribunals.
- (vii) Economic Administration.
- (viii) Budgetary Reforms, Control of Public Expenditure, etc.
- (ix) Public Sector Undertakings.

(b) The recommendations made by the study teams are for the Adminis-